## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD

Registration T.A. No. 1190 of 1986 (Arising out of O.S. 2081 of 1985)

PlaintiffsApplicants M.N. Tandon and others

VS

Defendants-Respondents Union of India and ors

Hon' Mr D.K. Agrawal, J.M. Hon' Mr K. Chayya, A.M.

(By Hon' Mr D.K. Agrawal, J.M.)

None appears for the Plaintiffs despite notice. Shri Lalji Sinha learned Counsel for the Defendants is present, and he states that the above mentioned suit has become infructuous, because, the relief claimed by the plaintiffs has already been given to them. The suit is dismissed for want of prosecution, without Member (A) De agreer

Member (J)

(sns)

July 2, 1990